

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF APPLE INDUSTRIES LIMITED

1.	NAME OF CORPORATE DEBTOR	APPLE INDUSTRIES LIMITED
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	11-03-2008
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	REGISTRAR OF COMPANIES- DELHI
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	CIN : U74120DL2008PLC175180
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	REGISTERED OFFICE: UNIT NO. 701-A, 7TH FLOOR GD-ITL, TOWER PLOT NO. B-8, NETAJI SUBHASH PLACE, PITAMPURA, NORTH WEST, NEW DELHI-110034, INDIA. CORPORATE OFFICE: B-16, SECTOR-2, NOIDA-201301, UTTAR PRADESH. WORKS ADDRESS: D- HIREHAL, DISTT. ANANTAPUR, ANDHRA PRADESH- 515872.
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	5 TH FEB 2020 (COMPLETION OF 330 DAYS)
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	13 TH FEB., 2020
8.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	MR. RAKESH KUMAR SINGALA ADDRESS: 1/6, BLOCK-X, LANE NO 4, BRAHAMPURI DELHI-110053 CSRAKESHKUMAR@GMAIL.COM ; APPLEINDUSTRIES.CIRP@GMAIL.COM MOB: 09313324356 REGISTRATION NO: IBBI/IPA-002/IP-N00581/2017-18/11744
9.	LAST DATE FOR SUBMISSION OF CLAIMS	13 TH MARCH, 2020

Notice is hereby given that the Hon'ble National Company Law Tribunal (Name of Bench) has ordered the commencement of liquidation of the APPLE INDUSTRIES LIMITED on 13th Feb, 2020.

The stakeholders of APPLE INDUSTRIES LIMITED are hereby called upon to submit a proof of their claims, on or before 13th March, 2020, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Rakesh Kumar Singala
Liquidator

In the matter of Apple Industries Limited (in Liquidation)

Date: 15/2/2020

Place: New Delhi

